

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.109
C.P.(IB)/125(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Somani Multibiz Pvt Ltd
V/s
Ila Metals Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Suhas Bhattbhatt, PCS
For the Respondent :Ex-parte

ORDER

The written submissions are filed by the Applicant.

Matter stands adjourned for hearing on 12.12.2022.

-SD-
SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

sapna